IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.107
IA-5384/2020 in
IB- 761/ (ND)/2018

IN THE MATTER OF:
Ms. Sony Pictures Networks India (P) Ltd ....**OPERATIONAL CREDITOR**
Vs.
Ortel Communication Ltd .....**RESPONDENT**

SECTION
U/s 9 IBC code 2016

Order delivered on 09.07.2021

CORAM:
SHRI P.S.N. PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Mr. Sanjay Bhatt Advocate for NSE
For the Respondent :

ORDER

IA-5384/2020 :

Heard the arguments advanced by the Counsel for the Applicant as well as Counsel for the Non-Applicants for some time. Both the Counsels are directed to file the short synopsis/written submissions on the point which they intend to argue today in the matter and it should not exceed two pages.

List on 23.7.2021.

-S-d-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-S-d-

(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit